

**Mr. Speaker :** What is this further cross-examination? He has said that it has to be referred to the Reserve Bank and so on. Again and again what is the use of asking: why are you delaying?

#### Hali Currency

\*1252. **Shri Krishnacharya Joshi :** Will the Minister of Finance be pleased to state :

(a) whether Hali currency which was in circulation in former Hyderabad State has been completely withdrawn; and

(b) if so, the total amount withdrawn?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha) :** (a) No, Sir.

(b) 40.74 crores of rupees (in Hali currency) were withdrawn upto the 31st October, 1956.

**Shri Krishnacharya Joshi :** May I know the total amount of Indian currency introduced in place of the Hali currency?

**Shri A. C. Guha :** There is no question of any amount of Indian currency being introduced in place of the Hali currency. We have placed sufficient amount of Indian currency at the disposal of the banks and the Government there.

**Shri Krishnacharya Joshi :** What steps does the Government propose to take to withdraw that currency completely?

**Shri A. C. Guha :** The total amount was 43.03 crores—Hali currency on 1-4-1953 when it was demonetised, about 40.74 crores had been withdrawn and now only about 2.29 crores is still left in the market. The last date for the withdrawal is 31-12-56 as at present announced by the Government.

**Shri Krishnacharya Joshi :** May I know whether the hon. Minister is in a position to tell us the position of Hali currency invested in Hyderabad Government promissory notes?

**Shri A. C. Guha :** I would like to have separate notice.

#### The Dalmia Case

\*1253. { **Shri P. L. Barupal :**  
**Shri Ram Krishan :**

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 74 on the 18th July, 1956 and state :

(a) whether the investigation against Shri Ram Krishan Dalmia has since been completed; and

(b) if so, the result thereof?

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah) :** (a) Yes.

(b) A charge-sheet has been filed in the Court of the District Magistrate Delhi.

**श्री प० ला० बारपाल :** इसका परिणाम कब तक घोषित हो जायगा ?

**Shri M. C. Shah :** It depends upon the proceedings and the time taken by the District Magistrate. A charge-sheet has been filed before the District Magistrate.

**Shri C. D. Pande :** May I know whether the case against Shri Dalmia is civil or criminal and also whether it is compoundable or not?

**Shri M. C. Shah :** How can we say? There are so many sections in the Penal Code.

**Mr. Speaker :** The hon. Minister can say whether it is civil or criminal.

**Shri M. C. Shah :** It is criminal; the charge-sheet has been filed in the Court of the District Magistrate.

**श्री भक्त दर्शन :** क्या मैं जान सकता हूँ कि अभी तक इस मामले में क्या प्रगति हुई है और इसमें इतनी देरी क्यों हो रही है जब कि यह अखिल भारतवर्ष का इतना महत्वपूर्ण प्रश्न है ?

**Shri M. C. Shah :** He was arrested in September 1955, speaking subject to correction. Then, the huge amount of over 2 crores had to be traced and so many witnesses had to be examined. There will be more than 200 witnesses and more than 4,000 documents. They had to trace every pie of this alleged misappropriation.

**श्री प० ला० बारपाल :** क्या यह सही है कि इस केस के विषय में पहले भी केन्द्रीय सरकार की ओर से एक अधिकारी जांच के लिये नियुक्त किया गया था और उस जांच की फाइलें रेलघाड़ी में चुराई गई थीं ?

**Shri M. C. Shah :** No, no. I do not think so. I think the information given by the hon. Member is not correct. There was nothing stolen in the rail. Really speaking, after the investigation was under taken it was handed over to the Special Police Establishment of the Home Ministry. They had to trace all these sums from various sources.

They had to go to Bombay, Calcutta and other places and they had to take statements; as I said, there were more than 200 people.

**श्री प० सा० बाबुपाल :** क्या मैं सरकार से यह प्रार्थना कर सकता हूँ कि वह राजस्थान में श्री डालमिया के जो मुनीम हैं उनकी भी तलाशी ले सकेंगे और उनसे भी इस मामले में जांच पड़ताल करने की कोशिश करेंगे ?

**Shri M. C. Shah :** Perhaps the hon. Member is aware that there are nine accused. I do not know who is the *mutim*. There are nine accused: Shri Ram Krishna Dalmia and eight more.

#### Scientific Civil Service

\*1254. **Shri D. C. Sharma :** Will the Minister of Natural Resources and Scientific Research be pleased to refer to the reply given to Starred Question No. 879 on the 8th August, 1956 and state:

(a) whether the scheme for creating a Scientific Civil Service has since been finalised; and

(b) if so, the nature thereof ?

**The Deputy Minister of Education (Dr. K. L. Shrimall) :** (a) Not yet, Sir.

(b) Does not arise.

**Shri D. C. Sharma :** May I know whether it is the desire of the Government to institute this Service or not? If it is the real desire, how is the desire being translated into action?

**Dr. K. L. Shrimall :** The hon. Member may be aware that the committee had recommended that the report should be referred to a small committee to work out the relevant details. The Governing Body of the Council of Scientific and Industrial Research had now appointed that committee to go into this question. As soon as the report of that committee is available, Government will take necessary action; there is every intention on the part of the Government to take action when the report is received.

**Shri D. C. Sharma :** May I know the names of members of this committee appointed by the Government?

**Dr. K. L. Shrimall :** It consists of 15 members. Shall I read the names?

**Mr. Speaker :** No. Only the Chairman's name.

**Dr. K. L. Shrimall (Dr. Mahalobis) :**

#### National Book Trust

\*1255. **Shri D. C. Sharma :**  
**Dr. Ram Subhag Singh :**

Will the Minister of Education be pleased to a state:

(a) the field of activities of the recently set-up National Book Trust; and

(b) whether the Trust has since commenced its work?

**The Deputy Minister of Education (Dr. K. L. Shrimall) :** (a). To encourage the production of good literature and to make such books available at moderate prices to libraries, educational Institutions and the public generally.

(b) No, Sir.

**Shri D. C. Sharma :** May I know when it will be able to commence its work. What are the obstacles standing in the way? of commencement of its work?

**Dr. K. L. Shrimall :** With regard to the main objects, they have been published in the Gazette. Shall I read them?

**Mr. Speaker :** No, no. The hon. Member wants to know when it will commence its work.

**Dr. K. L. Shrimall :** The first meeting of the Trust will be called very shortly.

#### हिमालय पर्वतारोहण संस्था, दार्जीलिंग

\*१२५७. **श्री नरेश बरॉन :** क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) जब से दार्जीलिंग हिमालय पर्वतारोहण संस्था की स्थापना की गयी है तब से उसने अपने उद्देश्यों में कहां तक सफलता प्राप्त की है;

(ख) अब तक कुल कितने व्यक्तियों को संस्था द्वारा प्रशिक्षित किया जा चुका है;

(ग) भारत सरकार उसे अब तक कुल कितना अनुदान दे चुकी है और निकट भविष्य में कितनी राशि के अनुदान देना चाहती है; और

(घ) इस संस्था में प्रशिक्षित व्यक्तियों की सेवाओं का किस प्रकार उपयोग किया जा रहा है ?